

Annexure-I

**Name of the corporate debtor: Shirani Motors Private Limited**

CIN : U03410MP2005PTC017898

Date of commencement of CIRP 17-10-2024 (Commencement order dated 14-10-2024)

**List of creditors as on: 07-11-2024**

List of operational creditors (Other than Workmen and Employees and Government Dues)(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guar- antee	Whether related party?	% of Voting share in CoC					
1	Commercial Tax Officer, Ratlma	24-10-24	452,769,723	13,125,856	Operational dues	NIL	NIL	NO	NIL	NIL	NIL	NIL	439,643,867	

\*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.